

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**COMPANY APPLICATION NO. : CA/22/2017  
IN  
PETITION NUMBER : TCP/203/2016  
NAME OF THE PETITIONER(S) : G. Palanisamy & another  
NAME OF THE RESPONDENT(S) : M/s P.M.P. Lungi Private Limited & 8 others  
UNDER SECTION : 397/398**

S.No.	Name (in Capital)	Represented by	Signature
1)	K. Moorthy	Counsel for Applicants	Vh
2)	A.K. Mysamy P.M. Vatsala	Counsel for Petitioner/ 164 Rsp in Appln	P.M. Vatsala

**ORDER**

Counsel representing both the parties are present. Counsel for petitioner and R1 to R4 in CA 93/2017 sought time to file counter. He further stated that an identical case has been filed in the Civil Court, Sholingar, where the <sup>parties</sup> ~~counsel~~ are directed to be present tomorrow for conciliation between the parties. Accordingly, the matter is adjourned. Put up on 27.04.2017 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)